

DIVISION BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/411(KB)2017
COMP.APPL/76(KB)2020,
COMP.APPL/301(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	USHA MARTIN VENTURES LTD & ORS VS USHA MARTIN LTD & ANR
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Arik Banerjee, Adv. : For Petitioner
Mr. Rajib Mullick, Adv.
Ms. Sonia Mukherjee, Adv.

Mr. P. Kumar, Adv. : For SBI
Mr. S. Pal Choudhari, Adv.
Ms. Shilpi Paul, Adv.

Mr. Shaunak Mitra, Adv. : For R1
Ms. Iram Hassan, Adv.
Mr. Swastik Mishra, Adv.

Mr. Nirmalya Dasgupta, Adv. : For R2
Mr. Nikhil Jhunjhnwala, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Pleadings are complete.
3. Post this matter for arguments on **27/6/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**